## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

## UNSTARRED QUESTION NO:5362 ANSWERED ON:06.09.2011 IRREGULARITIES IN DDA Alagiri Shri S. ;Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether several cases of corruption and irregularities in the Delhi Development Authority (DDA) have come to the notice of the Government during each of the last three years and the current year;

(b) if so, the details along with the number of cases which have been investigated by the Central Vigilance Department during the said period and the present status thereof;

(c) whether the Government/DDA has initiated any action into such matter; and

(d) if so, the details thereof and the action taken against the erring officials during the said period?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Yes, Madam. The details of officials of DDA found involved in corruption cases and action taken against the officials found guilty during the period from 1.1.2008 till date, as reported by DDA, are given in the statement at Annexure.

(c) & (d): DDA has reported that appropriate penalty is imposed on the officials found guilty of corruption charges. DDA has also reported that all procedures, rules and regulations are being put up on its web site with special focus on increasing transparency.